

ØITEM NO.41

REGISTRAR COURT. 1

SECTION IIIB

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 26675/2016

UNION OF INDIA AND ORS.

Petitioner(s)

VERSUS

M/S. MEGA CABS PVT. LTD.

Respondent(s)

(with appln. (s) for permission to file lengthy list of dates and interim relief and office report)

Date : 21/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Praneet Pranav, Adv.

Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. Lokendra Kumar, Adv.

Mr. Praveen Swarup, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Sole respondent has already filed counter affidavit.

The matter stands complete.

Registry to process the same for being listed before the Hon&#39;ble Court, as per rules.

(RAJESH KUMAR GOEL)

Registrar